

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

M (27)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/663/(IB)/2017  
NAME OF THE PETITIONER(S) : LLOYD INSULATIONS INDIA LTD  
NAME OF THE RESPONDENT(S) : TRIVITRON HEALTHCARE PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) B. Dhanaraj -

for Respondent

- B. Dhanaraj

2) Hari Shanker Mami  
Sandeep Kumar.

for Respondent

[Signature]

(27)

CP/663/1B/17

**ORDER**

Counsels for both the parties are present. A joint memo has been filed stating therein that the Corporate Debtor has paid the outstanding debt as per the settlement arrived between the parties. In the light of the memo, the petition stands **disposed of**. The memo shall form part of this order.

<sup>-sd/-</sup>  
**MEMBER (JUDICIAL)**

ghk